

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1364
ANSWERED ON 09.02.2021

HOUSES TO POOR UNDER PMAY-G

1364. SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI SUNIL KUMAR SINGH:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI BHAGWANTH KHUBA:
MS. PRATIMA BHOUMIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data with regard to the number of houses provided to poor people under the Pradhan Mantri Awas Yojana - Gramin (PMAYG) during the last three years;
- (b) if so, the details of houses sanctioned and allotted, State-wise specially in Jalore and Sirohi districts of Rajasthan and Latur, Satara and Solapur districts of Maharashtra;
- (c) the number of applications pending with the Government for allotment of houses to the poor under PMAY-G, State-wise including Jharkhand (specially Chatra, Latehar and Palam districts); and
- (e) the action taken by the Government for early approval?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) &(b): Yes Sir. Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the targets are set annually on the basis of availability of eligible beneficiaries, achievements of target allocated during the preceding years and proposal of the States/UTs. After allocation of Annual targets, further distribution amongst beneficiaries in various districts/blocks/villages is done by the States/UTs. The State-wise number of houses sanctioned and allotted especially in Jalore and Sirohi district of Rajasthan and Latur, Satara and Solapur districts of Maharashtra during the last three financial years is given in **Annexure**.

(c)& (d):The selection of beneficiaries under PMAY-G is done by applying the deprivation / exclusion criteria on the Socio-Economic Caste Census (SECC), 2011 data followed by verification by Gram Sabhas and appellate process thereafter. A Permanent Wait List (PWL) of beneficiaries is thus generated. The PWL of the State of Jharkhand including Chatra, Latehar and Palam districts has been saturated with the targets under the Scheme. The State-wise number of houses allocated and sanctioned is given in **Annexure**.

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ANNEXURE

ANNEXURE REFERRED TO LOK SABHA UNSTARRED QUESTION NO 1364 TO BE ANSWERED ON 09.02.2021

State-wise details of number of houses sanctioned and allotted under PMAY-G
(units in Nos.)

(units in

Sl. No	State Name	2017-2018		2018-2019		2019-2020		2020-2021	
		House Targeted	House Sanctioned	House Targeted	House Sanctioned	House Targeted	House Sanctioned	House Targeted	House Sanctioned
1	ARUNACHAL PRADESH	2187	1651	0	0	7500	5729	15321	8631
2	ASSAM	40119	35153	0	0	256043	217811	365976	35086
3	BIHAR	538959	531647	0	0	1302259	1285226	806698	222113
4	CHHATTISGARH	206372	206372	348960	348960	151100	151094	648867	156994
5	GOA	0	0	0	0	0	0	1280	0
6	GUJARAT	91108	90818	0	0	107100	105578	16527	4170
7	HARYANA	9598	9256	0	0	0	0	0	0
8	HIMACHAL PRADESH	2511	2430	0	0	900	866	6578	3849
9	JAMMU AND KASHMIR	21752	19713	0	0	62897	53424	64097	46162
10	JHARKHAND	159052	159053	138884	138884	322000	322000	422125	333479
11	KERALA	9872	5249	0	0	0	0	0	0
12	MADHYA PRADESH	389532	389497	565914	565213	600000	598556	625000	463768
13	MAHARASHTRA	150934	143823	68464	66089	354501	295700	405077	237260
	Latur	715	526	318	318	1685	1392	3153	1716
	Satara	1047	1046	561	488	2342	2161	5083	2399
	Solapur	4713	4690	2053	1973	10100	8891	22392	10532
14	MANIPUR	0	0	0	0	8900	8846	15842	13843
15	MEGHALAYA	3715	3699	0	0	17200	17003	29936	9807
16	MIZORAM	1794	1794	0	0	1500	1500	11581	5384
17	NAGALAND	0	0	0	0	5900	1	10002	0
18	ODISHA	340498	340492	255958	255953	740464	655451	689990	190972
19	PUNJAB	4000	3996	0	0	10000	9953	0	0
20	RAJASTHAN	223629	223020	213204	213021	450816	447484	433306	200418
	Jalore	6972	6972	7554	7553	17728	17726	16026	7968
	Sirohi	10178	10178	2935	2933	9731	9730	10817	3610
21	SIKKIM	0	0	0	0	0	0	0	0
22	TAMIL NADU	130214	130214	21000	21000	200000	146534	0	0
23	TRIPURA	1259	1259	0	0	28838	23504	0	0
24	UTTAR PRADESH	396594	395087	310764	310003	178900	171691	732591	714533
25	UTTARAKHAND	4088	4086	0	0	0	0	0	0
26	WEST BENGAL	374629	375165	586333	585876	1083488	1027146	923505	867801
27	ANDAMAN AND NICOBAR	207	204	347	343	294	292	566	517
28	DADRA AND NAGAR HAVELI	756	743	4665	4618	0	0	0	0

29	DAMAN AND DIU	15	14	0	0	0	0	0	0
30	LAKSHADWEEP	0	0	0	0	0	0	0	0
31	PUDUCHERRY	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	14439	10127	0	0	0	0	0	0
33	KARNATAKA	52284	79031	0	0	86000	35287	151715	575
34	TELANGANA	0	0	0	0	0	0	0	0
35	LADAKH	0	0	0	0	0	201	0	0

Source: House Targeted & House Sanctioned as per A2 report of Awaassoft as on 03.02.2021.